

List of total no. of cases randomly allocated during the month of March-2024

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (No. of cases randomly allocated)
1	TIS HAZARI COURT	CENTRAL	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS (COMM)	9
					OMP (I)(COMM)	11
					OMP(T)(COMM)	1
					Counter Claim	0
					Misc DJ	2
					OMP (COMM)	0
					Execution	2
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	0
					OMP (I)(COMM)	2
					Counter claim	0
					OMP (COMM)	1
					Execution	1
					Misc	0
					Arbitration	0
3	TIS HAZARI COURT	CENTRAL	MS. ILLA RAWAT	786	CS (COMM)	7
					OMP (I)(COMM)	10
					OMP (COMM)	0
					Misc/CC/Arbitration DJ	3
					Execution	4
4	TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS (COMM)	2
					OMP (COMM)	3

				OMP(I)(COMM)	17	
				Misc ex	1	
				Misc	1	
				OMP MISC. (COMM)	0	
				Execution	10	
				CouNTER CLAIM/CONTEMPT	1	
5	TIS HAZARI COURT	CENTRAL	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	788	CS (COMM)	13
					OMP (I)(COMM)	5
					OMP(COMM)	1
					COUNTER CLAIM/CONTEMPT	4
					OMP MISC. (COMM)	0
					Execution	6
					ARB (COM)	0
6	TIS HAZARI COURT	CENTRAL	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	789	CS (COMM)+CS DJ	0
					OMP (I)(COMM)	0
					OMP(COMM)	0
					OMP(E)(COMM)	0
					OMP MISC. (COMM)	0
					Execution	0
					Contempt Petition	0
7	TIS HAZARI COURT	CENTRAL	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07		CS (COMM)	6
					Misc DJ	5
					Execution	0
					OMP(I) (COMM) +OMP (T) (COMM)	13

					COUNTER CLAIM/CONTEMPT	0
					OMP (COMM)	0
					ARBN	0
8	TIS HAZARI COURT	CENTRAL	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	CS (COMM)	7
					OMP (COMM)	1
					EXECUTION (COMM)	2
					COUNTER CLAIM/CONTEMPT	1
					MISC. DJ	1
					OMP (I) (COMM)	13
9	TIS HAZARI COURT	CENTRAL	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	Physical	2
					E-filed	19
					Execution	0
					Misc DJ	0
					OMP (I)(COMM)	0
10	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS (COMM)	0
11	TIS HAZARI COURT		SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS (COMM)	32
12	TIS HAZARI COURT		SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS (COMM)	8
					OMP (COMM)	1
					Execution	4
					Misc DJ	1
					OMP (I)(COMM)	0

13	TIS HAZARI COURT		SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS (COMM)	7
					MISC. DJ	1
					ARB (COM)	13
					Execution	3
<b>TOTAL</b>						<b>187</b>
14	TIS HAZARI COURT	WEST	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	789	Cs comm	0
					OMP	0
					Ex	6
					Contempt Petition	0
					Misc	1
15			MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	790	OMP (COMM.)	6
					CS (COMM.)	12
					EX	9
					Misc RCA	2
16		WEST	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	791	Cs comm	0
					Arbitration	5
					CounTER CLAIM/CONTEMPT	1
					Misc	4
					Recovery	24
EX	7					
17			SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	Cs comm	19
					OMP(I)	7
					Misc	1
					EX	6

18			SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	Cs comm	19
					OMP	8
					Misc	0
					EX	4
19			SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	Cs comm	10
					OMP(I)	11
					OMP	1
					EX	9
					Misc	3
<b>TOTAL</b>						<b>175</b>
20	PATIALA HOUSE COURT	NEW DELHI	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	4	CS COMM	41
					OMP (COMM)	0
					Misc	2
					Arbt u/s 9	23
					Arbt u/s 34	7
					TRADE MARK/ (COMMERCIAL) CIVIL	2
					EX	7
21			SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	24	CS COMM	39
					OMP(I) (COMM)	52
					EX	11
					Misc	1
					OMP (COMM)	7
					Objection U/s 34 Arbitration Conciliation Act	0
					Suit for Recovery	0
					Suit for Trademarks	0

22			SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		Suit for Recovery	20	
					Suit for Trademarks	5	
					CS COMM	0	
					OMP(I) (COMM)	0	
					OMP(COMM)	0	
					Objection U/s 34 Arbitration Conciliation Act	2	
					PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	0	
					APPLICATION U/S 151 CPC	2	
					EX	5	
					PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	17	
Misc	0						
<b>TOTAL</b>						<b>243</b>	
23	SAKET COURT	SOUTH	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	614	CS (COMM)	9	
					614	OMP (COMM)	2
					614	OMP (I) COMM.	42
					614	OMP (E) COMM.	0
					614	EX comm	0
24	SAKET COURT	SOUTH	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	16	
					503	OMP (COMM)	1
					503	OMP (I) COMM.	26
					503	ARB (COM)	0
					503	EX comm	2
25			SH. SANDEEP YADAV	614	CS (COMM)	10	
					614	OMP (COMM)	1
					614	EX comm	1

				614	OMP (I) COMM.	33
26			SH. RAJEEV BANSAL/SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	503	CS (COMM)	1
					EX comm	2
					OMP COMM.	0
					OMP (I) COMM.	34
27			SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)		CS (COMM)	16
					EX comm	1
					OMP COMM.	0
					OMP (I) COMM.	44
<b>TOTAL</b>						<b>241</b>
28	Saket COURT	SOUTH-EAST	SH. LAL SINGH, DISTRICT JUDGE	502	(COMM)	15
29			MS. NEELAM SINGH, DISTRICT JUDGE	613	(COMM)	24
30			SH. AJAY KUMAR JAIN		Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
31			MS. ANU GROVER BALIGA		Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	17

32			SH. BHUPESH KUMAR		Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	21
33			MS NIRJA BHATIA			
34			SH. RAJESH KUMAR SINGH		Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	14
35			SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)			30
<b>TOTAL</b>						<b>91</b>
36	KARKARDOOMA	EAST	SH. ARVIND KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02	12	CS (COMM)	12
				12	OMP (COMM)	1
				12	EX	0
				12	ARB (COM)	0
37	KARKARDOOMA	EAST	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02		CS (COMM)	15
					OMP (COMM)	2
					OMP (COMM)	0
					Execution	0
<b>TOTAL</b>						<b>30</b>



38	KARKARDOOMA	North-East	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	74	CS(COMM)	7	
					OMP	0	
					Restored	0	
					Misc DJ	0	
					Execution Petition	2	
<b>Total</b>						<b>9</b>	
39	KARKARDOOMA	SHAHDARA	SH. BRIJESH KUMAR GARG	57	CS(COMM)	18	
					OMP(COMM)	0	
					OMP(I) COMM	0	
					Misc	4	
					Ex	6	
					Restored	0	
					40		
56	EX	4					
56	DE	0					
56	OMP(I) COMM	0					
56	OMP COMM	1					
56	Misc	2					
41			SH. SURENDER S. RATHI				
					EX	8	
					OMP COMM	1	
					Misc Cases	0	
					Restored	0	
					RBT	0	
42			SH. REETESH SINGH		CS(COMM)	14	
					EX	10	
					OMP(I) COMM	0	
					OMP COMM	0	
					Transferred	0	
					Misc	0	

					RBT	1
<b>Total</b>						<b>93</b>
43	Rohini Court	North-West	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	758	Misc	2
					CS (COMM)	25
					OMP (COMM)	15
					EX	4
44			SH.VINOD YADAV	759	CS (COMM)	37
					Misc	3
					CS (COMM)	0
					OMP (COMM)	13
					EX	6
<b>Total</b>						<b>105</b>
45	Rohini Court	North	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)	760	CS (COMM)	52
					OMP (COMM)	3
					OMP(I) (COMM)	8
					EX	0
<b>Total</b>						<b>63</b>
46	DWARKA COURTS	SOUTH WEST	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)		CS (COM)	12
					OMP (COM)	2
					ARB (COM)	0
					OMP (I) (COMM.)	1
					OMP (T) (COMM)	0
					OMP (MISC) COMM	8
					OMP (E) (COMM)	6

47	DWARKA COURTS		SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	CS (COM)	14
				OMP (COM)	2
				ARB (COM)	1
				OMP (I) (COMM.)	0
				OMP (T) (COMM)	1
				OMP (MISC) COMM	4
				OMP (E) (COMM)	7
48	DWARKA COURTS		SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	CS (COM)	11
				OMP (COM)	2
				ARB (COM)	0
				OMP (I) (COMM.)	0
				OMP (T) (COMM)	0
				OMP (MISC) COMM	0
				OMP (E) (COMM)	0
49			SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03	CS (COM)	7
				OMP (COMM.)	3
<b>TOTAL</b>					78
<b>GRAND TOTAL</b>					<b>1315</b>